

**श्री विमलकुमार मन्नालालजी चौरङ्गिया :**

क्या श्रीमन् यह बतलायेगे कि यह जो चैनल आफ प्रमोशन के बारे में आपने बताया कि इसके लिये हम विचार कर रहे हैं, क्या इसके लिये कोई कमेटी बना दी गई है या बनाई जाने वाली है और कब तक इसमें निर्णय होने की संभावना है ?

**SHRI PARIMAL GHOSH:** The matter is still under consideration and if it is found that a Committee is necessary, definitely a Committee will be set up for that purpose.

**श्री विमलकुमार मन्नालालजी चौरङ्गिया :**

काफी अरसा हो चुका है, इसको 8-9 महीने हो गये हैं अभी तक यह विचाराधीन है, मैं कुछ इसमें निश्चितता चाहूंगा। क्या आप यह बताने का कष्ट करेंगे—चाहे कमेटी बनाएं या कुछ बनाएं—उनके रूलस के बारे में, रिवीजन के बारे में, प्रमोशन के बारे में कब तक फाइनल हो सकेगा ?

**SHRI PARIMAL GHOSH:** Well, I think in about three or four months' time we can be in a position to give the exact position of what we are going to do in this matter.

**SHRI D. THENGARI:** How many station masters and assistant station masters were proceeded against for this work-to-rule campaign after its withdrawal? How many cases were withdrawn? And is it not a fact that the work-to-rule programme does not amount to indiscipline? As such, will the Government categorically state that those who resort to the work-to-rule programme, against them no disciplinary action would be taken?

**SHRI PARIMAL GHOSH:** Yes, Sir, it is a fact that the work-to-rule order has been withdrawn. No action has been taken against any station master or assistant station master. And wherever there has been an order of transfer, instructions have been issued to go into that matter and to see if any inconvenience has been caused

because of the transfer, so that these inconveniences are removed. No action against any station master has been taken.

**भिलाई इस्पात कारखाना देखने वालों के लिये आदेश**

\*321. **श्री निरंजन वर्मा** क्या इस्पात, खान और धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने ऐसे प्रतिबन्ध लगा रखे हैं कि केवल कार रखने वाले व्यक्तियों को ही मध्य प्रदेश में भिलाई इस्पात कारखाने को देखने की अनुमति दी जायेगी ; और

(ख) यदि हा, तो उन आदेशों का व्यौरा क्या है ?

†[ORDERS FOR VISITORS TO BHILAI STEEL PLANT

\*321. **SHRI NIRANJAN VARMA:** Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact that Government have put restrictions to the effect that only those visitors who own cars will be allowed to see the Bhilai Steel Plant in Madhya Pradesh; and

(b) if so, the details of those orders?

**THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHARNNA READDY):** (a) No, Sir.

(b) Does not arise.

‡[इस्पात, खान और धातु मंत्री (इ।० एम० चन्ना रेड्डी) : (क) जी, नहीं।

(ख) प्रश्न नहीं उत्पन्न।

**श्री निरंजन वर्मा :** श्रीमन्, क्या यह बताने का कष्ट करेंगे कि कोई स्पेसिफिक इन्स्ट्रक्शन् कि कई एम० पी० वहाँ पर गए

†[ ] English translation.

‡[ ] Hindi translation.

और उनको यह कह कर टाल दिया गया कि आपके पास गाड़ी नहीं है, इसलिए भीतर नहीं जाने देंगे—क्या यह शिकायत आपके पास आई है ?

**डा० एम० चन्ना रेड्डी :** ऐसी कोई शिकायत नहीं है, मगर इस प्रश्न के सम्बन्ध में मैंने जो सूचना मगाई है, उससे ऐसा मालूम होता है कि श्री वर्मा वहाँ तशरीफ ले गये थे दिसम्बर 1966 में । वे ऐसी हालत में गए कि वहाँ पहले से इत्तिला नहीं थी । वहाँ के असिस्टेंट पब्लिक रिलेशन्स आफिसर ने उनको रिसीव किया । जो फार्म फिल अप करने के लिए होता है, उसमें मोटर नम्बर भी दाखिल करना होता है । चूँकि उनके साथ जो मोटर आई थी वह वापस दुर्ग भेज दी थी, इस लिहाज से वह नम्बर नोट नहीं कर सके । लेकिन ऐसा कोई रूल नहीं है कि बगैर मोटर के नहीं जा सकेंगे । यह था कि चूँकि उनको जाने में 5 या 6 मील का फासला तय करना पड़ता, कई फैक्टरियां देखनी होती हैं और सिक्योरिटी का भी सवाल है, इसलिए मोटर की बात थी । वहाँ के असिस्टेंट पब्लिक रिलेशन्स आफिसर ने आफर किया, हम स्टील प्लांट के गैरीज से मोटर मंगाते हैं । आनरेबल मेम्बर किसी मीटिंग से आए थे, उनको कहीं जाना था, इसलिए वे वेट नहीं कर सके ।

**श्री निरंजन वर्मा :** श्रीमान्, यह बताने की कृपा करें कि अगर कोई आदमी केवल एक ही चीज देखना चाहे और 5-6 मील न जाना चाहे, तो क्या उसको एक चीज देखने का मौका दिया जायगा ?

**डा० एम० चन्ना रेड्डी :** 1962 के पहले बसेज और वेहिक्ल्स से नामिनल रेट पर ले जाने का इन्तजाम था । सिक्योरिटी की वजह से इन्तजाम टाइट हुआ है और मैं इस क्वेश्चन को देखूँगा कि फिर से उस इन्तजाम को लागू कर सकता हूँ ।

**SHRI ARJUN ARORA:** In spite of what the Minister has said, the fact remains that Mr. Niranjan Varma, an hon. Member of this House, was not able to see the factory and was not allowed to go round the factory because he did not have a car and could not give the number of the car which he did not have. May I know if the Government is in a position categorically to state that, whether a person has a car or a car is available or not, he is entitled to visit the factory he will be allowed to do so and see it?

**DR. M. CHANNA REDDY:** This is not a question of allowing or not allowing because of having a car or not having a car. The fact remains that it is a matter of arrangement of security. While going on foot all this distance, as a result of a number of operations taking place in the factory, the question of security was also considered . . .

**SHRI AKBAR ALI KHAN:** Security of the person concerned.

**DR. M. CHANNA REDDY:** In addition, the position is this. Mr. Varma was not disallowed. The Assistant Public Relations Officer had offered to get a car from the steel plant's garage. But it appears from the report—I do not know if that is the position, if the hon. Member challenges it, I will certainly look into it—and as the report stands, it was thought that the hon. Member came from a meeting and he had to go back somewhere. Therefore, he could not afford that much of time for getting the car from the plant's garage. That was the thing that happened. There is no question of not allowing him and certainly of not allowing any of the hon. Member of Parliament.

**श्री निरंजन वर्मा :** ये बिल्कुल गलत जानकारी दे रहे हैं कि डिसएलाउ नहीं किया था । उन्होंने डिसएलाउ किया था । उन्होंने कहा कि बिना मोटर के कोई नहीं जा सकता और न आपसे जाने देंगे ।

श्री विमलकुमार मन्नालालजी चौरड़िया : यह न बड़ी समस्या है कि माननीय मंत्री जा कहते हैं कि डिस्पलाउ नहीं किया . . .

श्री सभापति : वे कहते हैं कि गाड़ी मंगाई थी, लेकिन आप ठहर नहीं सके ।

श्री विमलकुमार मन्नालालजी चौरड़िया : स्वयं यहाँ पर वे आनरेबल मेम्बर कहते हैं कि हमको डिस्पलाउ किया गया था ।

AN. HON. MEMBER: Under certain circumstances.

श्री सभापति : उनका मतलब यह है कि गाड़ी मंगा रहे थे उनके जाने के लिए . . .

श्री निरंजन वर्मा : उनके पास गाड़ी का कोई इंतजाम नहीं था । हमने कहा कि गाड़ी नहीं है, तो क्या हम बिना गाड़ी के भीतर जा सकते हैं या कोई भीतर जा सकता है । उन्होंने कहा कि जिसके पास गाड़ी नहीं है, वह भीतर जा ही नहीं सकता ।

डा० एम० चन्ना रेड्डी : मुझे ऐसा मालूम हुआ है कि जिस गाड़ी में आनरेबल मेम्बर आए थे, उसे दुर्ग भेज दिया था । इसलिए उन्होंने टेलीफोन करके कांशिण की कि उस गाड़ी को वापस मंगाएं, लेकिन टेलीफोन के बावजूद गाड़ी नहीं आ सकी । वह टेलीफोनिक रिजल्ट आफ़ीयर ने साफ़ किया कि मैं लाउ की गैरीज में गाड़ी मंगाता हूँ । इसलिए कार्ड डिस्पलाउ करने का सवाल नहीं है ।

SHRI ARJUN ARORA: From what the Minister has said, it is obvious that the authorities at Bhilai allow only those people who own a car or who bring a car or for whom a car can be made available by the factory. What I wanted the Minister to state was whether people who do not own a car,

who cannot borrow or steal a car or for whom the plant does not provide a car will be allowed to go round the factory, even if they have to walk five or six miles and are prepared to do so?

DR. M. CHANNA REDDY: As I have stated, I have issued orders to revive the arrangements that were in existence before the 1962 national emergency and that would be arranging some vehicles at a nominal charge so that people can be taken round. We can even fix up periodical availability of vehicles so that the vehicles can take the visitors round the plant. There is no question of going on foot because it is difficult.

MR. CHAIRMAN: Next question.

SHRI ARJUN ARORA: The Minister has not said about people who do not . . .

MR. CHAIRMAN: Next question.

SHRI ARJUN ARORA: It is a very serious matter . . .

MR. CHAIRMAN: It may be a very serious matter. You are standing for the third time.

Next question. Mr. Abid Ali.

#### IRREGULARITIES IN THIRD CLASS ACC AND SLEEPER BOOKINGS

\*322. SHRI ABID ALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the conspiracy of booking clerks, R.P.F. and unsocial elements who corner the reservations available in third class air-conditioned coaches and sleepers and sell the said reservation tickets to intending travellers at premium;

(b) if so, whether, with the approach of summer travel rush Government have considered the necessity of taking effective steps to check the conspiracy; and